



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday, 7th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2895/2021 B/O	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N AHMED MR R A AHMED MR Z RAHMAN	GA, ASSAM SC, REVENUE
2	WP(C)/3218/2021 B/O	CHANKAN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DHAR MD F FARIDI	GA, ASSAM
3	WP(C)/3221/2021 B/O	DHRUBAJYOTI DEKA <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY	GA, ASSAM
4	WP(C)/3223/2021 B/O	LAKESH TAYE <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. B K DAS	SC, APDCL
5	WP(C)/3225/2021 B/O	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	SR, GA, ASSAM
6	WP(C)/3226/2021 B/O	ALI HOSSAIN <b>Versus</b> THE SATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, PNRD GA, ASSAM
7	WP(C)/3227/2021 B/O	AJANTA DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
8	I.A.(Civil)/1108/2021 B/O in WP(C)/2966/2021 <b>WITH</b> WP(C)/2966/2021	MS X <b>Versus</b> THE STATE OF ASSAM AND 8 ORS  MS X <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR  MR K TALUKDAR	MR. S C KEYAL GA, ASSAM MR H GUPTA  GA, ASSAM
<b><u>ORDERS</u></b>				
9	I.A.(Civil)/1107/2021 B/O in WP(C)/3209/2021	ABUL BASHAR MD SADIQUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR	

**WITH**  
WP(C)/3209/2021  
CAVT. NO. 04202/021,

ABUL BASHAR MD SADIQUL ALOM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. A K TALUKDAR

MR M H AHMED  
GA, ASSAM  
MR. U K NAIR (R-5)  
MR. M P SARMA (R-5)  
MR N ISLAM (R-5)  
FOR CAVEATOR  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/07/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1307/2021 FIXED	MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
2	Bail Appln./1410/2021 B/O	TUITONG SAITHUIVAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
3	Bail Appln./1419/2021 B/O	NIRODA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
4	Bail Appln./1433/2021 B/O	SHIV SHANKAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
5	Bail Appln./1434/2021 B/O	AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. R BORGHAIN MS M DAS	PP, ASSAM
6	Bail Appln./1440/2021 B/O	DEBOJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Bail Appln./1441/2021 B/O	MOFIJA BIBI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
8	Bail Appln./1442/2021 B/O	SHIV PRASAD SHAH @ TUTU SHAH <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
9	Bail Appln./1445/2021 B/O	SAGIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
10	Bail Appln./1448/2021 B/O	ABDUL RAFIQU @ ABDUL RAFIK <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR A HAQUE MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
11	Bail Appln./1456/2021 B/O	JADAV CH. CHOUDHURY ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
<b><u>MOTION</u></b>				
12	CrI.Rev.P./152/2021 B/O	SHREE GEETA ASHRAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

13	CrI.Pet./281/2021 B/O	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR S CHAKRABORTY MR. K MOHAMMED MR M I NEOG MR B TALUKDAR	PP, ASSAM
14	AB/1747/2021 FIXED	JOYNUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
15	AB/1801/2021 B/O	AJAY SHARMA <b>Versus</b> STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
16	AB/1803/2021 B/O	AJAY SHARMA <b>Versus</b> STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
17	AB/1830/2021 B/O	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR I U CHOUDHURY MR. A M AHMED	PP, ASSAM
18	AB/1833/2021 B/O	RUBUL HUSSAIN @ RIBOL MUSLIM @ ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
19	AB/1846/2021 B/O	JAYNAL ALI @ JAYNAL ABDIN <b>Versus</b> THE STATE OF ASSAM	MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
20	AB/1849/2021 B/O	FARUK KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/1850/2021 B/O	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	AB/1853/2021 B/O	BORNALI BORA <b>Versus</b> THE SATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
23	Bail Appln./1250/2021 FIXED	BIDYUT DAS @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. R K MEDHI	PP, ASSAM
24	Bail Appln./1251/2021 FIXED	SOFIQL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
<b>WITH</b>				
25	Bail Appln./1249/2021	MD. MUKRRAMIN <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS G Gayan	PP, ASSAM
26	Bail Appln./1284/2021 FIXED	SOFIQL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
27	Bail Appln./1340/2021 FIXED	KADAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
28	Bail Appln./1343/2021 FIXED	MANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
29	Bail Appln./1388/2021 FIXED	ABUL KALAM UDDIN @ KALAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
30	Bail Appln./1409/2021 FIXED	PITU DAS <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR. T BARUAH MS D CHHETRI	PP, ASSAM
31	Bail Appln./1416/2021 FIXED	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

32	Bail Appln./1428/2021 FIXED	MOFIDUL ISLAM @ MAIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	AB/1348/2021 FIXED	JINDER PAL SINGH GREWAL <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR MS. N BHARALI	PP, ASSAM
34	AB/1802/2021 FIXED	BHAKTA DAS @ KIRAN <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
35	AB/1805/2021 FIXED	AIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR N AHMED	PP, ASSAM

**ORDERS**

36	I.A.(Civil)/1015/2021 B/O in CRP(I/O)/33/2021 <b>WITH</b> CRP(I/O)/33/2021	PRASANT KUNDU <b>Versus</b> SALIMUR RAHMAN  SALIMUR RAHMAN <b>Versus</b> PRASANT KUNDU	MR G SAIKIA MR. D BARUAH MS. T. PAIT  MR. M KHAN MR. J RAHMAN MR R ISLAM	
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LEAVE NOTE OF ADVOCATES FOR 07/07/2021

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